

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

CRIMINAL MISCELLANEOUS PETITION NOS. 9929-9930 OF 2015

(Applications for condonation of delay in filing Special Leave Petitions)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NOS. OF 2015

State of Uttar Pradesh

...Petitioner(s)

VERSUS

Banti & Ors.

... Respondent(s)

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 8th July, 2015 when the Court was pleased to pass the following order:

“Upon perusal of the application for condonation of delay caused in filing the special leave petitions, we do not find any justifiable reason to condone the huge delay of 431 days.

However, in the interest of justice, the issue with regard to condonation of delay will be considered if the State deposits a sum of Rs.10,000/- in this Court towards costs. The afore-stated amount shall be recovered from the erring officer/officers who is/are responsible for causing such a delay, after holding summary inquiry and intimation of such recovery of the amount shall be placed on the record of this Court. The amount shall be paid to the Supreme Court Legal Services Authority.

Notice be issued to the respondents by speed post, returnable on 1st October, 2015. ”

It is submitted that pursuant to the order quoted above, Counsel for the Petitioner/State has on 28th September, 2015 filed proof of deposit a sum of Rs.10,000/- with the Supreme Court Legal Services Authority alongwith an Inquiry report. Copy of the same is circulated herewith for kind perusal of the Hon'ble Court.

It is further submitted that Show Cause Notice returnable on 1st October, 2015 was issued to all the six Respondents by speed

post on 25th July, 2015.

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CrI.M.P.No. 9929-9930/2015

Mr. Vishwa Pal Singh, Advocate has on 4th August, 2015 filed Vakalatnama/Appearance on behalf of all the six Respondents.

Service of Show Cause Notice is complete.

The matters above mentioned are listed before the Hon'ble Court with this office report.

DATED this the 28th day of September, 2015.

Sd/-
ASSISTANT REGISTRAR

COPY TO:

1. Mr. Abhish Kumar, Advocate
203, New Lawyer's Chambers, S.C.I., N.D.
2. Mr. Vishwa Pal Singh, Advocate
13, Old Lawyer's Chambers, S.C.I., N.D.

ca/dk

ASSISTANT REGISTRAR